

BEFORE THE NATIONAL GREEN TRIBUNAL SOUTHERN ZONE, CHENNAI

Original Application No.52 & 67 of 2020(SZ)

Tribunal on its own motion
Suo Motu initiated proceedings
Based on the News item published
In Dinamalar News paper-Supplimentary
Edition Chennai dt.28.02.2020 under
The caption "Dried Cauvery filled up
With Waste Water"

-Vs-

The Secretary to Govt.of Tamil Nadu
Department of Environment,
Govt.Secretariat, Fort St.George
Chennai and Others

Respondents

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NAMAKKAL DISTRICT
PALLIPALAYAM MUNICIPALITY
Status Report - Regarding - Sewage Treatment Plant

From the houses of the Pallipalayam Municipal limit, domestic sewage waste at 7 places of 4.34 MLD Sewage waste water joints in the River Cauvery along Pallipalayam. In order to prevent this, to construct Sewage Treatment Plant on the Municipality side, the National Green Tribunal (NGT) informed its order OA No.52 & 67 of 2020 dated 17.12.2021.

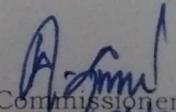
Further from the Pallipalayam Municipal area, Sewage waste water and dyeing waste water coming out from the residential area are joining in the river, for this NGT imposed a fine of Rs.1.05 Crores (Rupees One Crore and Five Lakhs) . For Pallipalayam Municipality and out of this as first stage Rs.10 lakhs (Rupees Ten Lakhs) is paid through Municipality. On this basis as to prevent this, under Swatch Bharath Mission (SBM 2.0) a Detailed Project Report for constructing Sewage Treatment Plant under Soil Bio Technology (SBT) method is to be formed for interception and diversion basis. For this a Detailed Project Report at an Estimate cost of Rs.10.79 crores (Rupees Ten Crores and Seventy Nine Lakhs) is submitted to the government and Administrative Sanction is accorded by Directorate of Municipal Administration and Water Supply Dept, Chennai (Roc.No.39631/2022/SBM(U) Dt 20.01.2023). For this Tender was called on 25.04.2023, and work order is issued on 05.05.2023 to the contractor M/s.Poorani & Co.,Karaikudi.

For this Project as to construct Sewage Treatment Plant, two places are selected, in that 1.50 MLD (15,000 sq.ft.) along Cauvery river bank and to construct 3.50 MLD (45,000 sq.ft.) at Periyar Nagar Odai Promboke.

At this stage, the District Collector, Namakkal made an inspection on 21.06.2023. During the inspection the land identified for 1.50 MLD and 3.50 MLD are at River Course . The District Collector advised the Municipal Commissioner and Municipal Engineer not to commence the work and to select some other place for STP site .

Again on 20.07.2023 the District Collector, Namakkal ordered Executive Engineer, Rural Development Namakkal to have an inspection in Pallipalayam Municipal Area and Confirm the site for STP, and to give the Report.

The Executive Engineer, Rural Development Namakkal inspected this site on 20.07.2023 and reported that the STP site proposed to construct by Pallipalayam Municipality comes under the River Course. So, it is not possible to commence the work and advise Municipality to select some other place for the STP site. Municipality has selected the site comes beyond 6 k.m away from Municipal Area coming under Village area Eleanthakuttai, E-Kattur at an extent of 20.36 acres owned by Pallipalayam Municipality purchased on 2003. Submitted that ,now this is the current status of this project.


Commissioner
Pallipalayam Municipality
20/7/2023

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Chennai edition dt.09.05.2020 under
The caption "Life returns to normal,
Dye effluents Start flowing in drains"**

-Vs-

**The Chief Secretary to Govt.of Tamil Nadu
Govt.Secretariat, Fort St.George
Chennai and Others Respondents**

**NAMAKKAL DISTRICT -PALLIPALAYAM
MUNICIPALITY-STATUS REPORT-REGARDING
-SEWAGE TREATMENT PLANT**

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